

National Company Law Tribunal

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Allahabad Bench

CP NO(IB) 238/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018

NAME OF THE COMPANY: Manvender Singh Malik V/s M/s Shri Narshing Dev Sugar Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Vipin Kushwaha	Advocate.	IRP	Vipin Kushwaha
2.	Babita Jain	RPS	RP	Babita Jain

CP NO(IB) 238/ALD/2018

Sh. Vipin Kushwaha, Advocate on behalf of IRP Ms. Babita Jain present in person.

IRP filed the report. List the matter on 22nd October, 2018.

Dated: 26.09.2018

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SAROJ RAJWARE
MEMBER (TECHNICAL)

-sd-

BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)